

THE HIGH COURT OF MEGHALAYA

AT SHILLONG

NOTIFICATION

Dated, Shillong 26th February, 2018

NO.HCM.II/123/2015/_____: It is hereby notified to all concerned that 27th February, 2018 (Tuesday) is declared as Holiday in the High Court of Meghalaya and all Subordinate Courts on account of General Election to the Legislative Assembly of Meghalaya.


REGISTRAR GENERAL

Memo. NO.HCM.II/123/2015/ 621A

Dated, Shillong 26th February, 2018.

Copy to :-

1. *The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.*
2. *The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.*
3. *The PS to Advocate General Meghalaya, High Court of Meghalaya, Shillong.*
4. *The District & Sessions Judge,
Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Ampati.*
5. *The Director, Meghalaya State Judicial Academy, Shillong.*
6. *The Registrar, High Court of Meghalaya, Shillong.*
7. *All Deputy Registrar, High Court of Meghalaya, Shillong.*
8. *The Chief Librarian, High Court of Meghalaya, Shillong.*
9. *All Assistant Registrar, High Court of Meghalaya, Shillong.*
10. *The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong*
11. *The Public Relations Officer, High Court of Meghalaya, Shillong.*
12. *The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.*
13. *The Superintendent (Judicial), High Court of Meghalaya, Shillong.*
14. *The President/Secretary, Meghalaya High Court Bar Association, Shillong*
15. *The President/Secretary, Shillong Bar Association, Shillong.*
16. *Notice Board.*
17. *Office file.*


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